

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01289/2015

DATED THIS THE 19TH DAY OF MARCH, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

R.P. Udupi,
S/o Padmanabha Bhat,
Aged 56 years,
Working as GDS/DA (GDSBPM),
Jakanur BO, a/w Badami SO-587 201,
Residing at H. No. 324,
Jakanur, Badami Taluk,
Bagalkot District- 587 201.Applicant

(By Advocate Shri A.R. Holla)

Vs.

1. The Union of India,
By Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.

2. The Postmaster General,
N.K. Region,
Dharwad-580 001.

3. The Assistant Director (SA),
The Postmaster General,
N.K. Region,
Dharwad-580 001.

4. The Superintendent of Post Offices,
Bagalkot Division,
Bagalkot-587 101.

....Respondents

(By Shri M. Rajakumar, Senior Central Government Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

It is most unfortunate that some department adopt all sort of unnecessary tactics to confuse the situation. We had passed an earlier order after considering all the matters in issue and after hearing the learned counsels in detail.

2. Now the issue posited is in a very small compass. The ground taken by the Hon'ble High Court seems to be that we had not considered the elements of evidence available to ascertain the working hours of the applicant.

3. Therefore we have considered Annexure-A2 and quote from it:

"DEPARTMENT OF POSTS

**INSPECTION REPORT ON JAKANUR BO, A/W BADAMI MDG
UNDER BAGALKOT HO BY INPECTOR POSTS, BADAMI SUB**

DIVISION BADAMI – 587 201, ON 4-11-2008**INTRODUCTION**

Visited JAKANUR BO in account with Badami MDG at 1000 hrs. on 4-11-08 and stayed there up to 1600 hrs for carrying out its annual inspection. Shri R.B. GADAGKAR, then IP Badami has carried out the last inspection on 10-8-2007. Shri R.M. Chanagoudar, Mail Overseer No. 1 of this sub division has visited this office on 1-11-2007, and has issued the visit report, which is on record in this office.

<i>Name of the incumbent to the post of BPM</i>	Shri R.P. Udupi, drawing second TRCA.
<i>Date of birth</i>	28-8-1959
<i>Date of appointment</i>	2-3-1980
<i>FG Bond</i>	Stated to be current. PM Bagalkot HO will please confirm this.
<i>Working hours</i>	<i>Business hours: 0800 to 1030 hrs & 1200 hrs to 1230 hrs. Receipt of mail: 1230 hrs</i> <i>Delivery of mails: 1245 hrs</i> <i>LB clearance: 1030 hrs</i> <i>Dispatch of mails: 1045 hrs</i>
<i>Monitory limits</i>	<i>Cash: Max-150, Min-100</i> <i>Postage stamps: Rs.750/-</i> <i>No revision is required.</i>
<i>Letter boxes</i>	<i>Four, One in BO village, one in Budihal, one in Neeralgi, one in Tamminal. All in good condition.</i>
<i>Villages attached</i>	<i>Three-1. Budihal, 2. Neeralgi, 3. Tamminal</i>
<i>Mail arrangement</i>	<i>GDS BPM Katarki BO exchanges mails with this BO. Arrangement satisfactory.</i>
<i>Contents of today's mail bag</i>	<i>5 ordinary articles, no parcel, no speed post, no regd and no money order received. All within the delivery norms.</i>

ACCOUNTS

1. *Verified cash and stamps balance of the given values and found correct. Cash Rs.2454.45 (Rs. Two thousand four hundred and fifty four/45 paise only) Stamps Rs.397.50 (Rs. Three hundred ninety seven/50 paise only) Total Rs. 2851.95 (Rs. Two thousand eight hundred and fifty one/95 paise only) Cash kept above maximum limits to meet the genuine liabilities. Verified also the MO forms imprest with satisfactory results.*
2. *Checked the balances of BO account for one day selected at random, bi-monthly, since the last inspection by comparison with the balances noted by account office on BO slips, with satisfactory results. The following closing balances of the BO were test checked*

with respect to BO slips. AO to confirm please.

Date	CB in Rs.	Date	CB in Rs.	Date	CB in Rs.
28.9.07	1963.45	19.11.07	1809.45	25.1.08	9319.45
27.3.08	6527.45	28.5.08	1740.45	24.7.08	2993.45
13.9.08	458.45	-	-	-	-

3. The following receipts were issued from various receipt books since DLI, credits of which were checked with satisfactory results, and the details are given below. AO will verify this.

MS-87a: R. No. 69/17-1-08 to 93/23-10-08.
Unused R.No. 94 to 100 is intact.

PLI 12: Book No. KN 2109 R. No.1/31-3-08 to 6/23-7-08.
Unused R. No. 7 to 50 intact.

SB 26(T) Book No. 1265. R. No. 16/12-1-08 to 39/13-9-08.
Unused R. Nos. 40 to 50 intact.

ENG 9 (T) Book No. 00312 R. No. 152/2.1.08 to 185/24.10.08.
Unused R. Nos. 186 to 300 intact.

SB/RD/TD/etc

4. The following SB/RD/RPLI and TRC transactions were checked since DLI. AO to confirm please.

SB			RD		RPLI	TRC
Date	Depo	Wdl	Deposit	Wdl	Deposit	Bill amt
28.9.07	-	-	3400+64	-	-	-
19.11.07	-	2000	1300+6	-	-	147
25.1.08	-	3200	1800+14	-	-	-
27.3.08	-	-	1550+10	-	-	1223
28.5.08	-	-	3200+27	-	-	2888
24.7.08	-	4700	-	-	40	-
13.9.08	100	-	-	-	-	-

5. The following SB passbooks were collected and balances were verified with satisfactory results. AO to verify please.

Sl. No	Account No.	Deposit	Withdrawal	Balance	DLT	Remarks
1	65783	-	5000	106	26.9.08	-
2	65602	50	-	50	20.1.07	-
3	65298	-	100	77	5.12.07	-
4	65049	-	750	503	23.3.06	-
5	65840	-	400	50	17.9.08	-
6	65922	-	1450	50	6.10.08	-
7	65766	100	-	200	26.11.07	-

8	65577	-	2000	100	24.12.07	-
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6. *The following RD passbooks were collected and balances were verified with satisfactory results. AO will please verify.*

Sl. No	Account No.	Deposit	Withdrawal	Balance	DLT	Remarks
1	36272	100	-	2900	31.10.08	-
2	36276	100	-	2900	31.10.08	-
3	36275	100	-	2900	31.10.08	-
4	36274	100	-	2900	31.10.08	-
5	36273	100	-	2900	31.10.08	-
6	36213	100	-	3000	29.9.08	-
7	36214	100	-	3000	29.9.08	-
8	36217	100	-	3000	29.9.08	-

7. *There are no RD discontinued accounts in this BO.*

8. *There is not even a single RPLI policy in this office.*

INSTRUCTIONS TO BPM:

9. *There are no TD accounts in this office. BPM is instructed to open more number of accounts and increase the traffic .*

10. *There is not even a single RPLI policy in this office. BPM has not shown interest in procuring RPLI policies. This will be viewed seriously, if the allotted target is not achieved.*

11. *Account Office receipt in r/o BO MO CF No. 88 is wanting. PM Badami MDG will arrange supply immediately.*

GENERAL:

12. **THE RESULT OF INSPECTION IS SATISFACTORY.**

Jakanur
4-11-2008

(S.D. Kakade)
SDIP Badami

No: IR/Jakanur/08 dated at Badami, the 4-11-2008

Copy to:

1. *The Superintendent of Post Offices, Bagalkot Dn Bagalkot in duplicate.*
2. *The GDS BPM Jakanur BO.*
3. *Office copy*

*Inspector of Posts
Badami-587201”*

4. *Thereafter we had considered Annexure-A3 and quote from it:*

DEPARTMENT OF POSTS
INSPECTION REPORT ON JAKANUR BO A/W BADAMI MDG
dated 26-12-2009 BY INSPECTOR POSTS, BADAMI SUB DIVN,
BADAMI – 587 201

Visited Jakanur BO a/w Badami MDG, by surprise on 26.12.2009 at 0900 hrs and carried out its annual inspection, stayed there up-to 1700 hrs. The date of last inspection by me was 4-11-2008. Inspection report is on file. Mr. R. M. Chanagoudar MO 1 of this office visited the office twice, i.e. on 17.4.2009 and 27.7.2009, VRs are found on record.

1. *The establishment of this BO comprises of;*
 - a) *GDS BPM/DP-1*

Note please: Mr. R.P. Udupi, the working BPM states that, he was GDS MD/MC Jakanur BO and on death of regular incumbent since 7 years, he has been given the charge of this post. There are no orders from DO Bagalkot for this arrangement. Hon. SPOs are requested to look into the matter and do the needful.

2. *The particulars of the staff as under: DOB DOA*
 - a) *Mr. R.P. Udupi 28.8.1959 2.3.1980 (as GDS MC/MD)*

GDS BPM stated to have given adequate security and is update. The PM Bagalkot HO will confirm this.

3. *The balances worth Rs. 1249.45 (Rs. One thousand two hundred and forty nine/45 paise only) were verified with satisfactory results. (Cash Rs. Nine hundred and sixty six/paise 45 and stamps Rs. Two hundred and eighty three only) were verified with satisfactory results.*

4. *MO form imprest was also verified with satisfactory results.*

5. *GDS BPM Katarki exchanges mail of this BO with GDS MC Badami MDG at Katarki BO. The arrangement is satisfactory.*

6. *Four villages are attached to this BO, Namely Budhihal-2 kms, Neeralagi-4 kms, Tamminal-6 kms and Acharkoppa-8 kms.*

7. *There are five letterboxes – one in BO base and one each in attached villages. All are in good condition.*

8. *The working hours of this office are:*

Business hours from 0800 to 1030 hrs, and 1200 to 1230 hrs.

Receipt of mails at 1230 hrs. Delivery of mails at 1245 hrs.

Letter box clearance at 1030 hrs and

Dispatch of mails at 1045 hrs.

9. *The authorized balances are:*

Cash Min-100 Max 150

Postage Rs. 750

Balances are adequate, hence no revision required.

ACTION BY ACCOUNTS OFFICE:

10. *The following receipts issued from various receipt books since date of last inspection were checked with relevant records. AO will verify.*

a) *SB 26(T):Book No. 1265 R.No. 40/6.1.09 to 50/5.2.09.*
Book No. 741 R.No. 1/21.2.09 to 50/25.11.09.
Book No. 309 R.No. 1/9.12.09 to 18/24.12.09.
Unused receipts from 19 to 50 intact.

b) *PLI 12: Book No. 2109 R. No. 07/1.5.09 to 8/1.5.09*
Unused R. No. 9 to 50 are intact.

c) *MS 87 (a):R. No. 94/6.11.08 to 100/17.11.08*
R. No. 1/25.11.08 to 110/7.8.09
R. No. 1/13.8.09 to 61/23.12.09
Unused receipts from 52 to 100 are intact.

d) *SB 28: No book available. PM Badami MDG will*
arrange the supply immediately.

e) *ENG 9: B.No. 312 R. No. 186/17.11.09 to*
238/27.11.09.
Unused receipts from 239 to 300 are intact.

11. *The closing balances given below, for selected dates, bi-monthly were verified with AO slips and relevant records. AO will verify.*

Dates	Closing balances	Remarks
15.12.09	691.65	Satisfactory
23.3.09	1447.45	Satisfactory
30.5.09	3833.95	Satisfactory
22.9.09	2598.45	Satisfactory
12.12.09	494.45	Satisfactory

12. *The various transactions of selected dates were checked with relevant records with satisfactory results. AO will verify.*

Date	SB		RD		RPLI		TRC
	Dep	Wdl	Dep	Wd/ I	Dep	Date	
15.12.09	-	-	500	-	-	12.12.08	102
23.3.09	200	200	300	-	-	23.3.09	480
30.5.09	-	400	1400+18	-	-	30.5.09	110
22.9.09	1200	-	2000+10	-	-	22.9.09	136
12.12.09	200	7000	2450+10	-	-	27.7.09	1428

Note Please: Despite of repeated instructions, this BPM have not procured a single RPLI policy.

13. *The following SB passbooks were verified with satisfactory results. AO will verify.*

S I	Account No.	DLT	Deposit	Withdrawal	Balance	Remarks
1	70799	23.12.09	7000	-	7050	-
2	65839	9.11.09	-	1100	50	-
3	65841	24.9.09	-	1100	50	-
4	65840	1.12.09	-	1100	50	-
5	70686	27.11.09	-	7000	50	-
6	70680	30.11.09	-	7000	100	-
7	70640	19.10.09	50	-	50	-
8	70639	19.10.09	50	-	50	-

14. *The following RD passbooks were verified with satisfactory results. AO will verify.*

S I	Account No.	DLT	Deposit	Withdrawal	Balance	Remarks
1	40269	27.10.09	200	-	2000	-
2	36470	31.7.09	100	-	3900	-
3	41100	12.12.09	500	-	1000	-
4	40494	9.12.09	100	-	900	-
5	40495	9.12.09	100	-	900	-

6	40464	9.12.09	100	-	1000	-
7	40321	9.12.09	250	-	2750	-
8	40241	9.12.09	400	-	4800	-

15. *There are no RD discontinued accounts in this BO. AO will verify.*
16. *There are no RPLI policies in this BO.*

INSTRUCTIONS TO BPM:

17. *Monthly totals of all the heads in BO account is to be struck. BPM stands instructed.*
18. *There are no TD accounts in this office. BPM is instructed to open more number of accounts and increase the traffic.*
19. *There is not even a single RPLI policy procured by BPM. He is several times educated by the undersigned, but no policy is done by the BPM. He stands severely instructed, and a separate report will also be sent to SPOs Bagalkot in this regard.*
20. *Result of the inspection is satisfactory.*

*/Sudheer D. Kakade/
 Jakanur
 26.12.09
 Inspector Posts
 Badami-587 201.*

No: IR/ Jakanur / 09 dated at Badami, the 26th December 2009

Copy to:

1. *The Honourable Superintendent of Post Offices,
 Bagalkot-587101, in duplicate.*
2. *BPM Jakanur BO.*
3. *Office copy*

*Inspector Posts
 Badami – 587 201.”*

5. Thereafter we had considered Annexure-A4 and quote from it:

DEPARTMENT OF POSTS

**INSPECTION REPORT ON JAKANUR BO A/W BADAMI MDG
dated 29th Nov 2010 BY INSPECTOR POSTS, BADAMI SUB DIVN,
BADAMI – 587 201**

Visited **Jakanur BO** a/w **Badami MDG**, by surprise on 29.11.2010 and carried out its annual inspection, the date of last inspection by Sri S D Kakade then IP Badami was 26.12.2009. Inspection report is on file. Mr. R. M. Chanagoudar MO 1 of this office visited the office twice, i.e. on 26.12. 09 and 22.11.2010, VRs are found on record.

1. The establishment of this BO comprises of;
- b) GDS BPM/DP-1

Note please: Mr. R.P. Udupi, the working BPM states that, he was GDS MD/MC Jakanur BO and on death of regular incumbent since 7 years, he has been given the charge of this post. There are no orders from DO Bagalkot for this arrangement. Hon. SPOs are requested to look into the matter and do the needful.

2. The particulars of the staff as under: DOB DOA

b) Mr. R.P. Udupi	28.8.1959	2.3.1980
(as GDS MC/MD)		

 GDS BPM stated to have given adequate security and is update. The PM Bagalkot HO will confirm this.
3. The balances worth Rs. 4278.95 (Rs. Four thousand two hundred and seventy eight/95 paise only) were verified with satisfactory results. (Cash Rs. Four thousand thirty eight/paise 95 and stamps Rs. Two hundred and forty were verified with satisfactory results.
4. MO form imprest was also verified with satisfactory results.
5. GDS BPM Katarki exchanges mail of this BO with GDS MC Badami MDG at Katarki BO. The arrangement is satisfactory.
6. Four villages are attached to this BO, Namely Budhihal-2 kms, Neeralagi-4 kms, Tamminal-6 kms and Acharkoppa-8 kms.
7. There are five letterboxes – one in BO base and one each in attached villages. All are in good condition.
8. The working hours of this office are:
Business hours from 0800 to 1030 hrs, and 1200 to 1230 hrs.
Receipt of mails at 1230 hrs. Delivery of mails at 1245 hrs.
Letter box clearance at 1030 hrs and
Dispatch of mails at 1045 hrs.
9. The authorized balances are:
Cash Min-100 Max 150

*Postage Rs. 750
Balances are adequate, hence no revision required.*

ACTION BY ACCOUNTS OFFICE:

10. *The following receipts issued from various receipt books since date of last inspection were checked with relevant records. AO will verify.*

a) *SB 26(T): Book No. 309 R.No. 20/26.12.09 to 50/01.3.10.
Book No. 696 R.No. 01/13.03.10 to 43/24.11.10.
Unused receipts from 44 to 50 intact.*

b) *PLI 12: Book No. 2109 R. No. 20 to 50 are intact.*

c) *MS 87 (a): R. No. 62/01.01.10 to 100/01.03.10
R. No. 01/08.03.10 to 75/25.11.10
Unused receipts from 76 to 100 are intact.*

d) *SB 28: No book available. PM Badami MDG will arrange the supply immediately.*

e) *ENG 9: B.No. 312 R. No. 239/26.12.09 to 262/26.11.10
Unused receipts from 263 to 300 are intact.*

11. *The closing balances given below, for selected dates, bi-monthly were verified with AO slips and relevant records. AO will verify.*

Dates	Closing balances	Remarks
06.01.2010	2729.45	Satisfactory
23.04.2010	302.95	Satisfactory
15.07.2010	1147.95	Satisfactory
28.10.10	12346.90	Satisfactory
28.11.10	4278.95	Satisfactory

12. *The various transactions of selected dates were checked with relevant records with satisfactory results. AO will verify.*

Date	SB		RD		RPLI		TRC	MO issue
	Dep	Wdl	Dep	Wd /	Dep	Payment		
06.01.2010	--	--	1250	--	--	--	--	107
23.04.2010	--	--	0400	-	-	--	--	131
15.07.2010	--	500	2750+60	-	-	--	--	054
28.10.2011	200	--	3000+5	-	-	--	--	

0			4					
27.11.201	--	--	1600+2	-	-	--	--	--
0			0					

Note Please: Despite of repeated instructions, this BPM have not procured a single RPLI policy.

13. *The following SB passbooks were verified with satisfactory results. AO will verify.*

Sl	Account No.	DLT	Balance
1	65298	01.11.10	117
2	65839	09.11.09	50
3	65840	01.12.09	56
4	65841	24.09.09	50
5	70105	22.09.10	103
6	70640	19.10.09	50
7	70671	10.12.09	100
8	70686	27.11.09	50
9	70948	31.03.10	526
10	71084	13.02.10	100

14. *The following RD passbooks were verified with satisfactory results. AO will verify.*

Sl	Account No.	DLT	Balance
1	36653	26.10.10	5300
2	36654	26.11.10	5300
3	36655	26.11.10	5300
4	36656	26.11.10	5300
5	36657	26.11.10	5300
6	37756	27.11.10	4700
7	37819	23.11.11	4600

		0	
8	37820	23.11.1 0	4600
9	40464	27.11.1 0	2100
1 0	41687	18.11.0 1	1000

15. *There are no RD discontinued accounts in this BO. AO will verify.*
16. *There are no RPLI policies in this BO.*

INSTRUCTIONS TO BPM:

17. *Monthly totals of all the heads in BO account is to be struck. BPM stands instructed.*
18. *There are no TD accounts in this office. BPM is instructed to open more number of accounts and increase the traffic.*
19. *There is not even a single RPLI policy procured by BPM. He is several times educated by the undersigned, but no policy is done by the BPM. He stands severely instructed, and a separate report will also be sent to SPOs Bagalkot in this regard.*
20. *Result of the inspection is satisfactory.*

Jakanur
27.11.10

/Shankar C. Basarkod/
Inspector Posts
Badami-587 201.

No: IR/ Jakanur / 10 dated at Badami, the 27th Nov 2010

Copy to:

1. *The Honourable Superintendent of Post Offices, Bagalkot-587 101, in duplicate.*
2. *BPM Jakanur BO.*
3. *Office copy*

Inspector Posts
Badami – 587 201.”

6. When all these are taken in conjunction, it is crystal clear that the entirety of the issue had been looked into and after that only an order was passed.

7. At this point of time, the learned counsel for the respondents raises an issue that Annexure-R3 and R4 was not considered. Therefore we had taken up Annexure-R3 and R4 today and it is quoted in full:

Annexure-R3

**"STATEMENT SHOWING THE QUANTUM OF WORK BY THE BPM
JAKANUR BO**

**Name of the BO: Jakanur BO a/w Holealur SO under Naragund
HO**

**Working hours: 8 to 10.30 & 12. To 12.30 hours Whether PCO
facility is available: Yes.**

Sl N o	Particulars of Items	Four Qtrly months				Total	Monthly Average	Work facto r per unit	No. of points earned
		Jan- 2000	Apr- 2000	July- 2000	October -2000				
1	Regd articles handled	12	19	10	12	53	13.25		0.6625
2	Money orders handled	35	50	32	36	153	38.25		2.55
3	Cash handled	3568 5	1931 6	31211	4067	90279	22569		22.569
4	Amt of stamp sold	439	408	491	627	1965	491.25		10.916
5	No. of SB/RD/NSC transactions	16	10	18	18	62	15.5		1.55
6	No. of RPLI transactions								
7	No. of telephone bills collected								
8	Disbursement of old age pension through money orders								
9	Disbursement of old age pension through Savings Bank accounts								
10	No. of unregd articles handled per day					35			1.14
									53.64

2.10

//sd//
MO I Naragund

//sd//
Sub Divisional Inspector (postal)
Naragund Sub Dn Naragund"

Annexure-R4***“Department of Posts*****Calculation of work load of other GDS in connection with revision of allowances.***GDS – MD/MC Jakanur BO a/w Badami*

Designation: Name of ED BO Accounts Office HO

Sl No	Particulars of work turned out	Time Factor	Product	Remarks
1	<i>Distance traversed in a day for exchange of mails (in KMS) Mail exchange by common GDS-MC of Khyad BO</i>	15-00 07-50	-	-
2	<i>Distance traversed in a day for effecting delivery (in KMs)</i>	12-00 06-00	96	-
3	<i>Daily average number of unregistered articles received for delivery (Based on six days statistics)</i>	25	00-75	18.75
4	<i>Daily average number of accountable articles received for delivery (including MOs based on six days statistics)</i>	5	03-25	16.25
5	<i>Number of times mails exchanged with MMS.</i>	10-00	-	
6	<i>Idle wait in connection with mail exchange</i>	-	-	
<i>Total</i>		<i>131.00 = 2 hrs 11 min</i>		

Note: Rough sketch map with distance need be prepared on the backside to indicate the movements of GDS while performing his day to day duties for conveyance/delivery work

*Compiled and verified by
(with date signature and seal)*

*Present Allowances
Proposed Allowances*

*Superintendent of Post Offices
Bagalkot Dn., Bagalkot 587101”*

8. But Annexure-R3 and R4 are not of the combined duty but only one

part of the duty. Therefore what they have stated in the Hon'ble High Court of Karnataka at Dharwad seems to be absolutely falsehood and wrong and they have mislead the Court into passing an order. Anyhow it is a common knowledge that a person cannot deliver mail for 22 kms without at least having 3 hours time. His normal duty as a BPM is more than 5 hours therefore any reasonable man can assume and presume that more than 8 hours would have been spent by him in his work and it has been consistently granted to him. Just because some new wisdom has dawned on the respondents it does not enure to the prejudice of the applicant. We find that the respondents have acted most irresponsibly and have also in a way conducted a judicial fraud by suppressing valid materials as Annexure-A2, A3 and A4 are their own creation and Annexure-R3 and R4 has nothing to do with the matter as they are concerned only with one element of employment and not the second element of the employment. They have raised a frivolous and vexatious reasoning to delay the grant of benefit to the applicant.

9. The OA is therefore allowed as above. All the benefits as ascribed in the earlier order will be available to the applicant. The OA is allowed with a cost of Rs.5000/-.

(PRASANNA KUMAR PRADHAN)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01289/2015

Annexure A1 Copy of the order dated 09.05.1981 appointing the applicant

Annexure A2 Copy of the inspection report dated 04.11.2008

Annexure A3 Copy of the inspection report dated 26.12.2009

Annexure A4 Copy of the inspection report dated 29.11.2010

Annexure A5 Copy of the order dated 10.03.2011

Annexure A6 Copy of the applicant's representation dated 11.04.2011

Annexure A7 Copy of the applicant's representation dated 09.07.2011

Annexure A8 Copy of the order dated 19.07.2011

Annexure A9 Copy of the applicant's representation date 28.07.2011

Annexure A10 Copy of the order dated 08.08.2011

Annexure A11 Copy of the order dated 01.06.2005

Annexure A12 Copy of the order dated 12.07.2011

Annexure A13 Copy of the inspection report dated 03.12.2011

Annexure A14 Copy of the applicant's representation dated 19.12.2011

Annexure A15 Copy of the inspection report dated 08.11.2012

Annexure A16 Copy of the order dated 19.12.2012

Annexure A17 Copy of the applicant's representation dated 26.04.2013

Annexure A18 Copy of the applicant's representation dated 17.06.2013

Annexure A19 Copy of the Memo dated 10.09.2013

Annexure A20 Copy of the applicant's representation dated 30.09.2013

Annexure A21 Copy of the applicant's representation dated 27.12.2013

Annexure A22 Copy of the order dated 17.01.2014

Annexure A23 Copy of the applicant's representation dated 12.07.2014

Annexure A24 Copy of the order dated 19.01.2015

Annexures with reply statement

Annexure R1: Copy of Memo No. NKR/ESA-3/6029/04 dated 26.08.2004 issued by the Post Master General, N.K. Region

Annexure R2: Copy of Circular No. 14-16/2001/PAP(Pt) 11.10.2004

Annexure R3: Copy of Statement showing the quantum of work by the BPM Jakanur, BO

Annexure R4: Copy of Statement showing calculation of workload of other GDS in connection with revision of allowance

Annexures with MA No. 18/2017 for extension of time:

Annexure-MA1: Copy of judgment of Central Administrative Tribunal, Bangalore Bench in O.A. No. 1289/2015 dated 22.09.2016
